

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 11910 - JK (LD) of 2025

DATED:- 16 - 09 - 2025

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

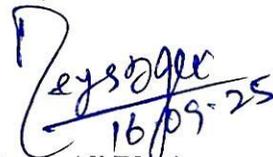
(Achal Sethi)

Secretary to Government

Dated: 16.09.2025

No:-LAW-OIC/09/2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 11910 - JK(LD) of 2025 dated 16.09.2025.

S.No.	Case No.	Filing year	Case Type	Titled of the case	OIC	Designation
1		2025	WPC	UT of J&K & Ors. Vs Abdul Qayoom Katoch C/W OA 425/2020 Rattan Lal	Mohammad Sultan Khan	CEO Ramban
2	2107	2025	WPC	Nasib Singh Vs UT of J&K & Ors.	Mohammad Sultan Khan	CEO Ramban
3	1287	2025	OA	Mohd Waris Shiekh Vs UT of J&K & Ors.	Sh Manish Sudan	Under Secretary to the Government School Education Department
4	727	2025	OA	Sonika Bhandari Vs UT of J&K & Ors.	Sh Manish Sudan	Under Secretary to the Government School Education Department
5	325 /311	2022/2022	CCP(S)/WP(C)	Mohd Hanief Batt Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
6	733	2023	WP(C)	Hans Raj Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
7	1017	2023	WP(C)	Jasveer Singh Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
8	375	2024	OA	Kuldeep Kumar Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
9	831	2023	WP(C)	Tasleema Begum Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
10	304/1418	2024/2023	C.P/OA	Abdul Wayoom vs Mr. Alok Kumar & Ors.	Sh.Mohammad Hafiz	CEO Doda
11	1150	2024	T.A	Abdul Samad Lawvet Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
12	196/1917	2021/2018	CCP/SWP	Sumiah Kouser Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
13	173	2025	O.A	Shabnam Begum Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda

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14	428/ 2609	2022/ 2014	T.A /SWP	Majid Alyas & Ors. Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
15	1240	2024	OA	Meenu Bhotyal Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
16	1031	2024	OA	Bhagat Singh Manhas Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
17	1202	2024	OA	Kiker Singh Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
18	32	2025	T.A/WPC	Talib Hussain Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
19	400/ 802	2024	CP/OA	Mohd Amin shaikh Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
20	297/ 1351	2024/ 2023	CP/OA	Mubina Begum Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
21	710	2024	OA	Shafqut Iqbal Mintoo Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
22	1086	2024	OA	Manjeet Singh Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
23	1070	2024	OA	Mohd Yaseen Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
24	29	2024	CCP(D)	Amresh singh Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
25	972	2023	WP(C)	Narinder Kumar Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
26	2164	2021	WP(C)	Rajni Devi Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
27	311	2022	WP(C)	Mohd Hanief Batt Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
28	391/ 2573	2019/ 2014	CCP(S)/SWP	Mohd Iqbal & anr Vs Ajeet Kumar Sahu & ors.	Sh.Mohammad Hafiz	CEO Doda
29	945	2025	OA	Shakeel Ahmed Vs UT of J&K & Ors.	Sh.Mohammad Hafiz	CEO Doda
30	1162	2024	OA	Kuldeep Kumar Malgotra Vs UT of J&K & Ors.	K.k. Badyal	CEO Udhampur

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